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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 555/2022

PR. COMMISSIONER OF INCOME TAX-04 ..... Petitioner

Through: Mr. Ajit Sharma, Sr. Standing Counsel

Versus

M/S GLITZ BUILDERS AND PROMOTERS PVT. LTD.

..... Respondent

Through: None.

**CORAM:**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV**

**ORDER**

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**22.12.2022**

**CM APPL 55974/2022 (Exemption)**

1. Allowed, subject to all just exceptions.
2. The application stands disposed of.

**ITA 555/2022 & CM APPLs. 55975/2022 & 55976/2022**

Issue notice to the respondent, returnable on 02.02.2023.

**VIBHU BAKHRU, J**

**PURUSHAINDR KUMAR KAURAV, J**

**DECEMBER 22, 2022**

*p'ma*